	Name of Corporate debtor		M/S.E	asun Reyrolle Lin	mited		Ar Date of Commen	nnexure-4	ation	17.02.2022		List of Stakeh	olders as on	02.05.2022
							List of Operation		oloyees)					Amount in Rs
SI.No	Name of Authorised Representative , if any	Name of the Employee	Nature of Claimant	Details of C	Amount claimed	Total Amount amount of claim admitted	Details of Claim Adm Amount of claim for the period of twelve months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted	Amount of Contingent Claim	Amount of any mutual dues, that may be setoff	Amount of claim rejected	Amount of claim under verification	Remarks, If any
2	Ajith Velloli	Ajith Velloli	Employee	16.03.2022	495,482	495,482		Unpaid salary	0.0077889			-		Verified with the books of accounts and the payroll register Claim admitted under Employee category The claim is admitted in full for 8x. 4,95,482/- under section 53(1)(f)
3	Partha Pratim Ghosh	Partha Pratim Ghosh	Employee	25.02.2022	461,863	461,863		Unpaid salary	0.0072604			-		Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) The claim is admitted in full for Rs. 4,61,863/- under section S3(1)(f)
7	Leema Christy	Leema Christy	Employee		417,985	365,985		Unpaid salary	0.0057532			52,000		1) Verified with the books of accounts and other supporting documents 2) Claim admitted under Employee category 3) As per company's records, the company has paid
11	M.Ravi	M.Ravi	Employee	01.03.2022	405,609	256,166		Unpaid salary	0.0040269			149,443		13 Verified with the books of accounts and the payoil register 2 (Claim admitted under Workman category 3) Salary due from July 2019 to Jan 2020 is admitted under section S3(1)(f) for Rs. 2,56,166/
15	Prakash.H.S	Prakash.H.S	Employee	07.03.2022	196,096	155,389		Unpaid salary	0.0024427			40,707		1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) The claim 2) Claim admitted partly for Rs. 1,55,889/- under section 53(1)(1) 3) Alperformance Pay is not yet due as the management of the company did nt issued any letter regarding that, hence rejected 3) Provident Tund Claim is rejected at a payable to Provident Fund Department (i) App CC Company Policy, the Feare encadment is encadmable only upon retirement or resignation. As the Company rous legislation, the same is not payable, trence rejected
17	L.Vendarasu	L.Vendarasu	Employee	07.03.2022	198,168	49,650		Unpaid salary	0.0007805			148,518		1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category deducted by part to theorem Tax Department, hence rejected deducted part to theorem Tax Department, which rejected in found in rejected a fine specific and the partment 3) The claim is admitted partly for 8x. 49,850/4-under section \$31,1(f)
18	C.Natarajan	C.Natarajan	Employee	07.03.2022	1,058,375	-		Unpaid salary	0			1,058,375		Verified with the books of accounts and the payroli register As per Company records, no salary due and hence rejected
19	C.Natarajan	C.Natarajan	Employee		384,375	384,375		Unpaid salary	0.0060423			-		1) Verified with the books of accounts and other supporting documents. 2) Claim admitted under workman category 3) The Interest claim is admitted for 81. 1,88,806/- under section 53(1)(f) 4) Gretuity due is admitted under section 36(4)(a)(iii) for Rs. 2,15,769
34	Swapan Ganguly	Swapan Ganguly	Employee	11.03.2022	182,332	157,711		Unpaid salary	0.0024792			24,621		1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) The claim is admitted partly for Rs.1,57,711/- under section 53(1)(f)
40	Balu Marijo A	Balu Marijo A	Employee	14.03.2022	45,581	28,081		Unpaid salary	0.0004414			17,500		3) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Provident Fund Claim rejected as it is payable to Provident Fund Department 3) Provident Fund Claim rejected as it is payable to Provident Fund Department 4. The payable of the Claim Claim Claim Claim Claim 5. The Claim is admitted partly for Rx. 28,081/- under section 53(1)(f) 5) The claim is admitted partly for Rx. 28,081/- under section 53(1)(f)
41	Babu R	Babu R	Employee	15.03.2022	87,842	87,842		Unpaid salary	0.0013809			-		Verified with the books of accounts and other supporting documents Claim admitted under Employee category The claim is admitted in full for Rs. 87,842/- under section \$3(1)(f)
42	Maheshwar Moreshwar Katre	Maheshwar Moreshwar Katre	Employee	15.03.2022	2,856,600	697,657		Unpaid salary	0.010967			2,158,943		1) Verified with the books of accounts and other supporting documents 2) Claim admitted under Employee category 3) The Claim a admitted party for Rs. 6,59/85/7- under section 53(1)(f) 4)There is no mutual agreement clause between the parties for interest, hence rejected
47	Subhamangala	Subhamangala	Employee	17.03.2022	2,529,117	881,711		Unpaid salary	0.0138603			1,647,406		1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category from July 2019 to May 2009 is admitted under section 53(1)/1) for Rs. 5,57,760 f. 4) Salary vides for 5th May to Aug 2020 is admitted as per COC Resolution under section 53(1)/1) for Rs. 1,57,760 f. 5) Gintuity due is admitted under section 36(4)(a)(iii) for Rs. 2,04,710
48	Srinivasan D	Srinivasan D	Employee	16.03.2022	2,802,025	1,425,140		Unpaid salary	0.0224029			1,376,885		1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category from July 2015 to 4th May 2020 is admitted under section 53(1)(f) for R. 9, 53,745/ 9) Salesy claim for 51Mby to July 2020 is admitted up per COC Resolution under section 9) Salesy claim for 51Mby to July 2020 is admitted up per COC Resolution under section 5) Granulty due is admitted under section 36(4)(4)(8) for Rs. 2,45,129 subject to Clarification received from LIC Trust on grafulary
49	A.Sadhasiva Reddy	A.Sadhasiva Reddy	Employee	16.03.2022	1,342,823	579,849		Unpaid salary	0.0091151			762,974		1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category (From July 2019 to 40th Agr 2009 is admitted under section 531)(II) for Rs. 3,50,564 4) Salary dam for 5th May to Aug 2010 is admitted as per COC Resolution under section 53(1)(I) for Rs. 7,57 5) Gintuity due is admitted under section 36(4)(i)(ii) for Rs. 1,53,550
SO	B.Kumaran	B.Kumaran	Employee	16.03.2022	5,575,136	1,525,708		Unpaid satary	0.0239838			4,049,428		1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category from June 2015 to 4th May 2020 and claim for superannustion fund is admitted under section 521(1) for the \$3,95,8037 1) Solavy claim for 5th May to Nag 2020 is admitted as per COC Resolution under section 3) Solavy claim for 5th May to Nag 2020 is admitted as per COC Resolution under section 3) Solavy claim for 5th May to Nag 2020 is admitted as per COC Resolution under section 3) Solavy days a facilitated under section 58(4)(6)(file for Rs. 33,37.21 6) The Company has declared fooddown w.e. 45(0)(8)(2020 and no salary is payable after that date, hence salary claim from 5e;2020 for 5th 2021 serjected. 7) Provident Fund Claim is rejected as it is payable to Provident Fund Department 9) Asper Company Policy, the laws encashment is encashable only upon reliement or segregation. After Company Host (specified in the same is not payable, hence rejected setter regarding that, hence rejected 22) On liquidation of the company, the service weightage pay is also not payable , hence rejected
51	Lokesha	Lokesha	Employee	16.03.2022	765,002	287,212		Unpaid salary	0.0045149			477,790		1) Verified with the books of accounts and the payroll register 2) (Jaim admitted under fimployee category Tom Jay 2019 to 4 May 2020 is admitted under section 53(1)(f) for Rt. 1,86,627/- 4) Salvey dam for 57h May to Aug 2020 is admitted as per COC Resolution under section \$13(1)(4) for Rt. 21,93 \$13(1)(4)(4)(8)(8) for Rt. 59,287

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52	Dhakshinamurthy M	Ohakshinamurthy.M	Employee	16.03.2022	1,059,320	408,540	Unpaid salary	0.0064222		650,780	13 Verified with the books of accounts and the payroll register 23 Claim admitted under Employee category from size 2015 to bit May 2000 is admitted under section 53(1)(f) for Rs. 2,56(86)(*). 13 Safary due from 1 size 2015 to bit May 2000 is admitted and section 53(1)(f) for Rs. 2,56(86)(*). 15 Safathy due is admitted under section 36(4)(8)(8) for Rs. 1,20,206 (*) The Company has declined Goldown set 30(30(200 and no salary is payable after that date, hence safary claim from 5pp 2001 to feb 2022 a rejected 71 Aps eff Company forcy, the lawer enathment is encashable only upon retirement or resignation. As the Company into Injudication, the same is not payable, hence rejected 30 In faculdation of the company, the service weightage pay is also not payable, hence rejected
53	Nagaraja Reddy S V	Nagaraja Reddy S V	Employee	16.03.2022	1,297,279	508,226	Unpaid salary	0.0079892		789,053	1) Verified with the books of accounts and the payrolf register 2) Claim admitted under Employee category (nor July 2015 of May 2006 is admitted under section 53(1)(f) for Rt. 3,8,6,804' - 14) Salery claim for 5 th May 2006 is admitted under section 53(1)(f) for Rt. 3,8,6,804' - 14) Salery claim for 5 th May 10 Aug 2006 is admitted as per COC Resolution under section 53(4)(a)(f) for Rt. 2016 (a) Salery College (a) Salery Colleg
54	M.Nagarajan	M.Nagarajan	Employee	16.03.2022	6,490,382	1,619,224	Unpaid salary	0.0254538		4,871,158	13 Verified with the books of accounts and the payroll register 13 Salary doer from line 2018 to 4th May 2020 and class from resuperanusation fund is admitted under section SSILING flow 8.3, 27.534 45 Salary stain for 5th May 100 May 2020 is admitted as per COC Resolution under section SSILING flow 8.1, 24.5354 45 Salary stain for 5th May 100 May 2020 is admitted as per COC Resolution under section SSILING flow 8.1, 24.5154 51 Graduary due is admitted under section 38(4)(4)(6)(6) for fix 6, 23.053 61 The Company Nat Sectional Evolution was 41 Silong 2000 flow and no salary is payable after that Company Nat Sectional Evolution was 41 Silong 2000 and no salary is payable after that Type for company for the company silong 2000 flow 2000 and no salary is payable after that Type for the company in the company silong 2000 flow 2000 f
55	Gomathi Sankar I.K	Gomathi Sankar.I.K	Employee	16.03.2022	4,888,125	986,644	Unpaid salary	0.0155098		3,901,481	1) Verified with the books of accounts and the payroll register 2) Clam admitted under Employee category 2) Clam admitted under Employee category 3) Salary sour 3) Salary sour 4) Salary sour Salary
56	B.Thirupathi	B.Thirupathi	Employee	16.03.2022	440,181	170,207	Unpaid salary	0.0026756		269,974	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2019 to 4 May 1/2000 is admitted under section 53(1)(f) for 8s. 1.40,373/ 4) Salary claim for 5's May 100 July 2020 is admitted as per COC Resolution under section 53(1)(a) for 8s. 28,3824
57	V.Udhayakumar	V.Udhayakumar	Employee	16.03.2022	128,552	55,406	Unpaid salary	0.000871		73,146	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due fromspir? 30 to 44hy 2001s admitted under section SSI2(II) for Rs. 22,425/- 4) Salary due into 5 5m May 10 Aug 2020 is admitted as per COC Resolution under section 31(3)(6) for Rs. 32,983
58	R.R.Rathiban	R.R.Rathiban	Employee	15.03.2022	696,831	232,854	Unpaid salary	0.0036604		463,977	31 Verified with the books of accounts and the payord register 21 (Clam adminted under Employee category 31 Salary due from July 2019 to 4th May 2020 is admitted under section S3(1)(f) for Rs. 2,01,174/ A Salary disher compared to the section S3(1)(g) for Rs. 2,01,174/ Salary dain for Salary dain
59	T. Anun Kumar	T. Arun Kumar	Employee	16.03.2022	558,056	160,770	Unpaid salary	0.0025273		397,286	3) Verified with the books of accounts and the payroll register 2) Salary due (2) Claim admitted under Employer category from July 2015 to 4th May 2000 ha admitted under section SILIJI) for 81, 310,765°. 4) Salary dam for 51 May 10 May 2000 ha admitted under section SILIJI for 82, 320,765°. 5) Als per Company Policy, the leave encalment is encetabled only upon retirement or resignation. At the Company into laquidation, the same is not payable, hence registed 6) The Company has discissed biodown are 330(3)(2)(2)(3) and no salary is payable after 9) The Company has discissed biodown are 330(3)(2)(3)(2) and no salary is payable after 9) Provident Fund Claims is rejected as it is payable to Provident Fund Department
60	S.Raja	S.Raja	Employee	16.03.2022	2,313,846	668,511	Unpaid salary	0.0105088		1,645,335	1) Verified with the books of accounts and the payrolf register 2) Claim admitted under Employee category from hay 2021s to 4th Nay 2020 ha admitted under section 53(1)(1) for 8s. 4,53,845°··. 3) Salary due from hay 2021s to 4th Nay 2020 ha admitted so per COE Resolution under section 53(1)(4) for 8s. 1,53,845°··. 5) Graffully due is admitted under section 36(4)(4)(6) for 8s. 1,50,834°··. 5) Graffully due is admitted under section 36(4)(4)(6) for 8s. 1,50,834°··. 5) En Company has describe folkodow not 1,30(8)(2020) and no salary is payable after that date, hence salary claim from 5ep 2020 to Feb 2022 is rejected 7) Februmance Pay in the 40se is the management of the company ddi'nt issued any whether regarding that, frence rejected
61	M.Murali	M.Murali	Employee	16.03.2022	542,559	164,621	Unpaid salary	0.0025878		377,938	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category (mon July 2010 s of May 2000 is admitted under section 53(1))) for Rs. 1,35,727-4 53abry claim for 5th May 2000 be Aug 2020 as admitted as per COC Resolution under section 53(1))) for 2,2,8849-4 5) The Company has declared boldown w.e. F3 30(8)(2020 and no salary is payable after that date, hence salary daint from 5sp 2020 to Pe 2022 or specified 0) Provident Fund Claim in rejected as it is payable to Provident Fund Department 7) a part Company Policy the bear exclaiment of securable for payable, hence rejected.

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62	P.M.Nagaraju	P.M.Nagoraju	Employee	16.03.2022	2,101,619	859,967	Unpz	paid salary	0.0135185		1,241,652	1) Verified with the books of accounts and the payroll 2) Claim admitted under femployee category from June 2015 to 4th May 2020 is admitted under set 4) Salary claim for 5th May 2020 is admitted under set 4) Salary claim for 5th May 2020 to application (Salary 1)	sion 53(1)(f) for Rs. 3,86,047/- d as per COC Resolution under r Rs. 3,91,118/- 6) The in o salary is payable after that ejected ovident Fund Department shable only upon retirement or is not payable, hence rejected ejected
63	R.Mathuravani	R.Mathuravani	Employee	16.03.2022	2,312,863	1,029,557	Unpa	paid salary	0.0161844		1,283,306	1) Verified with the books of accounts and the payroll 2) Claim admitted under Employee category from June 2015 to 6th May 2020, Superannuation fur under section 53(1)(f) for 8. 39,235. 4) Salary claim for 5th May 2020 to Aug 2020 is admitted section 53(1)(f) for 8. 39,232. 3) Performance Pay is not yet due as the management letter regarding that, Renze rejected 6) On Isudiation of the company, the service weightag rejected.	3) Salary due and Leave encashment is admitted d as per COC Resolution under of the company didn't issued any
64	O.A.Mohammed Haarish	O.A.Mohammed Haarish	Employee	16.03.2022	289,504	139,531	Unpi	paid salary	0.0021934		149,973	Verified with the books of accounts and the payroll Claim admitted under Employee category from April 20 to 4th May 3020 is admitted under section 45 slave your for 5th May 9 to Aug 3020 is admitted as Sal(L)(a) for Rs. 89,125/-	3) Salary due n 53(1)(f) for Rs. 50,406/-
65	S.Rajaveddy	S.Rajareddy	Employee	16.03.2022	1,895,995	730,280	Uпра	paid salary	0.0114798		1,165,715	1) Verified with the books of accounts and the payroll 2) Claim admitted under Employee category from June 2015 to dith May 2020 is admitted under set 4) Salary claim for 5th May 1 on 2020 is admitted as 31(1)(a) for 8t. 77.880/. 3) Gratury love a admitted under section 86(4)(a)(ii) of 30 of	3) Salary due ion S3(1)(f) for Rs. 3,64,394/- per COC Resolution under section r Rs. 2,88,506/- 6) The d no salary is payable after that ejected ovident Fund Department shable only upon retirement or is not payable, hence rejected tred 10) On
66	T.S.Sundarakumar	T.S.Sundarakumar	Employee	16.03.2022	4,160,578	1,137,227	Unpa	paid salary	0.0178769		3,023,351	1) Verified with the books of accounts and the payroll 2) Claim admitted under Employee category from June 2019 to 4th May 2020 and Superannustion SSU(H) for 6th S. 51.8.01.7 4) Salary claim for 3th May 2020 and Superannustion SSU(H) for 6th S. 51.8.01.2 5) The Company has decirated locksdown we £1 300/2 that date, hence salary claim from Sep 2020 to feb 202 (6) As per Company Policy, the leven enclaiments fee ne resignation. As the Company Host, the same 7) Performance Pay is not yet due as the management letter regarding that, hence rejected \$10 in liquidation of the company, the service weights a rejected	3) Salary due und is admitted under section d as per COC Resolution under 200 and no salary is payable after 2 is rejected shable only upon retirement or is not payable, hence rejected of the company did'nt issued any
68	M.Senthiinathan	M.Senthiinathan	Employee	16.03.2022	2,139,316	854,143	Unpt	paid salary	0.0134269		1,285,173	1) Verified with the books of accounts and the payroll 2) Claim admitted under Employee category 2) Claim admitted under Employee category 20, 20 Claim admitted under Employee category 20, 20, 20, 20, 20, 20, 20, 20, 20, 20,	3] Salary due ion 53(1)(f) for Rs. 3,93,148/- d as per COC Resolution under r Rs. 3,74,970/- 20 and no salary is payable after 2 to rejected to shable only upon retirement or is not payable, hence rejected ted
69	G.Raghu	G.Raghu	Employee	16.03.2022	287,932	139,033	Unpa	paid salary	0.0021856		148,899	1) Verified with the books of accounts and the payroll 2) Claim admitted under Employee category from April 20 to 4th May 2020 is admitted under section 4) Salary claim for 5th May 2020 to Aug 2020 is admitted section 53(1)(a) for 8x. 89,125/-	3) Salary due n 53(1)(f) for Rs. 49,908/-
70	M.Girish	M.Girish	Employee	16.03.2022	62,808	81,601	Unpa	paid salary	0.0012827		- 18,793	Verified with the books of accounts and the payroll Claim admitted under Employee category is admitted under section 53(1)(f) for 8s. 62,808/- Salary claim admitted as per COC Resolution under section.	3) Salary due
71	V.Seebalasaravanan	V.Seebalasaravanan	Employee	16.03.2022	9,897	28,690	Unpa	paid salary	0.000451		- 18,793	Verified with the books of accounts and the payroll Claim admitted under Employee category is admitted under section 53(1)(f) for Rs. 9,897/- Salary claim admitted as per COC Resolution under section.	3) Salary due
72	V.Durai Raj	V.Durai Raj	Employee	16.03.2022	723,101	279,967	Unpa	paid salary	0.004401		443,134	1) Verified with the books of accounts and the payroll 2) Claim admitted under Employee category from July 2019 to 4th May 2020 is admitted under sect 4) Salary claim for 5th May 2020 to Aug 2020 is admitte section 53(1)(a) for St. 48,674/-	3) Salary due on 53(1)(f) for Rs. 2,31,293/-
73	K.Subramanian	K.Subramanian	Employee	16.03.2022	2,140,902	583,640	Unpa	paid salary	0.0091747		1,557,262	1) Verified with the books of accounts and the payroll 2 Claim administed under Employee category 2 Claim administed under Employee category 3 Claim administed under Employee category 4 Claim 6 Claim 4 Claim 6 Claim 4 Claim 6 Clai	3. Salary due section 53(1)(f) for Rs. 4,75,769/- d as per COC Resolution under 200 and no salary is payable after 2 is rejected of the company did nt issued any 7) Provident 10 partment 10 partment 11 shable only upon retirement or 12 is not payable, hence rejected
74	N.Shanmugasundaram	N.Shanmugasundaram	Employee	16.03.2022	1,603,624	475,891	Unpa	paid salary	0.0074809		1,127,733	1) Verified with the books of accounts and the payvoil 2) Claim admitted under Employee category from July 2013 to 4th May 2000 and is admitted under 4) Salary claim for 5th May 2000 to Aug 2000 is admitte section 531(July for Rs. 7),2047. due is admitted under section 36(4)(4)(6)(6) for Rs. 70,68 6) The Company has declared lockdown w.e. £1 30(72) that date, bence salary claim from 5ep 2000 to reb 20 5) As per Company Policy, the swe encashment is ene resignation. As the Company into liquidation, the same 9) On liquidation of the company, the service weightag rejected	3) Salary due section S3(1)(f) for Rs. 3,26,182/- d as per COC Resolution under 5) Gratuity i/- 1220 and no salary is payable after 2 is rejected ovident Fund Department sshable only upon retirement or is not payable, hence rejected

75	S.Senthil Kumar	S.Senthil Kumar	Employee	16.03.2022	1,081,659	376,855	Unpaid salary	0.0059241	704	804	1) Verified with the books of accounts and the payrolir register 2) Claim admitted under Employee category 12 (Claim admitted under Employee category 13 Salary due 14 (Salary dain for Salary Salary due 14 (Salary dain for Salary Sala
76	B.Munikrishna Reddy	8.Munikrishna Reddy	Employee	16.03.2022	873,303	269,957	Unpaid salary	0.0042437	603	346	1) Verified with the books of accounts and the payroll register 3) Salary due 2) Claim standards under Employee salegory 3) Salary due 3) Salary due 4) Salary due 5) Salary due 5) Salary due 6) Sal
78	G. Premnath	G. Premnath	Employee	17.03.2022	9,555,763	3,546,379	Unpaid salary	0.0557482	6,009	384	Werlified with the books of accounts and the payroll register Claim admitted under Employee category Tom July 2019 of the May 2020 and a self-ameliaded under section 53(1)(f) for Rs. 26.67.531/- Salary claim for 5th May 2020 to July 2020 is admitted as per COC Resolution under section 53(1)(f) for Rs. 78,684/F.
79	G.Sathishkumar	G.Sathishkumar	Employee	17.03.2022	280,792	267,709	Unpaid salary	0.0042083	13	083	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category (from July 2015 to 4th May 1202 and at admitted under section 53(1)(f) for Rs. 2,16,029/-4) Salary claim for 5th May 2020 to Aug 2020 is admitted as per COC Resolution under section 53(1)(f) for Rs. 13,1680/-
80	N.Krishnamoorthy	N.Krishnamoorthy	Employee	16.03.2022	584,971	248,317	Unpaid salary	0.0039035	336	554	1) Verified with the books of accounts and the payroll register 2) Claims admitted under Workman category 4) Claims admitted under Workman category 40 the from July 2019 to blin feb 2020 for Rs. 96,664- and bonus for Rs. 56,000,- is admitted under section 531(1)) 6) Wages due from 18 May 2020 to Sin admitted as per COC Resolution under 4) Wages due from 18 May 2020 to July 2020 is admitted under section 531(1)(1)) for Rs. 5) Signature 5) Signature 5) Signature 6) Girchitz (1) Fibe Company has declared 10 Under section 36(4)(1)(1)(1) for Rs. 25,5699/- 10 The Company has declared 10 Under Section 36(4)(1)(1)(1) for Rs. 25,5699/- 10 The Company has declared 10 Under Section 36(4)(1)(1)(1) for Rs. 25,5699/- 10 The Company has declared 10 Under Section 36(4)(1)(1)(1) for Rs. 2019 in the Section 36(4)(1)(1) for Rs. 2019 in the Section 36(4)(1)(1)(1) for Rs. 2019 in the Section 36(4)(1)(1)(1) for Rs. 2019 in the Section 36(4)(1)(1)(1) for Rs. 2019 in the Section 36(4)(1)(1)(1)(1)(1)(1)(1)(1)(1)(1)(1)(1)(1)
81	S.Karthileyan	S.Karthikeyan	Employee	16.03.2022	584,971	254,508	Unpaid salary	0.0040008	330	463	1) Verified with the books of accounts and the payroll register 2) Claims admitted under Workman category 4) Claims admitted under Workman category 40 Let from July 2019 to bit fire 2020 for Rs. 1,02,848/- and bonus for Rs. 5,0000/- is admitted under section 531(1)() to Rs. 3,02,848/- and bonus for Rs. 5,0000/- is admitted under section 531(1)() to Rs. 3,02,007/- 40 Wages due from Rs May 2020 to Aug 2020 is admitted as per CDC Resolution under section 531(1)() to Rs. 3,02,007/- 10 () () () () () () () () () () () () ()
82	N.Taj Babu	N.Taj Babu	Employee	16.03.2022	1,036,463	417,257	Unpaid salary	0.0065592	619	206	1) Verified with the books of accounts and the payroll register 2) Claim admitted under finolyver category 13 Salary due 15 Teom July 2015 to 4th May 2020 and is admitted under section 53(1)(1) for fix 2.51,125/- 40 Salary dann for 510 May 2020 to Agg 2020 is admitted as per COC Resolution under section 53(1)(a) for fix 6.4.543/- 6) The Company has declared bocknown w. et 30(0)(2) 2020 and no salary is payable after that date, there salary dark from fixes 2020 for the 2022 is registed. 6) The Company has declared bocknown we at 30(0)(2) 2020 and no salary is payable after that date, there salary dark from fixes 2020 for the 2022 is registed. 8) As per Company Policy, the lews encadement is encadable only upon referement or resignation. As the Company into fliquidation, the same is not payable, hence rejected 9) On liquidation of the company, the service weightage pay is also not payable, hence
83	P.Manikandan	P.Manikandan	Employee	16.03.2022	1,204,910	473,035	Unpaid salary	0.007436	731	875	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 2) Claim admitted under Employee category 4) Claim admitted under Employee category 4) Salary data (19, 19, 19, 19, 19, 19, 19, 19, 19, 19,
84	S.Annie Florence Nirmala	S.Annie Florence Nirmala	Employee	16.03.2022	976,474	312,880	Unpaid salary	0.0049184	663	594	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category from July 2018 to 4th May 2020 and a damitted under section \$311,010 for £3,13,631,-4 (3 Sharty claim for 5th May 2020 to Age 2020 is admitted as per COC Resolution under section \$311,016 for £3,4532,-4 (3 Sharty claim for \$1,4532,-4532
85	B.S.Sudeshkumar	B.S.Sudeshkumar	Employee	17.03.2022	939,808	383,661	Unpaid salary	0.0060311	556	147	Verified with the books of accounts and the payroll register Claim admitted under Employee category The many 2011 et al. and the payroll register System shape 2012 and is admitted under section 53(1)(f) for Rs. 2.79 533/-4 Salary dam for 55 m May 2020 not a suffered under section 53(1)(f) for Rs. 276 533/-4 Salary dam for 55 m May 2020 not barg 2020 is admitted as per COC Resolution under section 35(1)(a) for Rs. 26,332/- due is admitted under section 36(4)(a)(iii) for Rs. 46,332/-
86	J.Vigneshwar	J.Vigneshwar	Employee	16.03.2022	908,189	350,789	Unpaid salary	0.0055143	557	400	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category (incrn July 2015 to 4th May 2020 for Az 2,8,994/- is admitted under section 531(f)) 4) Salary claim from 5th May 2020 to Aug 2020 is admitted as per COC Resolution under section 531(f) for K. 60,756/-

87	R S Kannan	R S Kannan	Employee	17.03.2022	330,000	267,382	U	Jnpaid salary	0.0042032		62,618	2)	Verified with the books of accounts and the payroll register Claim admitted under Employee category 3) Salary due m July 2019 to 4th May 2020 for 8x 2.67/382/- is admitted under section \$3(1)(f)
88	K.Arulmozhi	K.Arulmozhi	Employee	17.03.2022	909,217	345,435	U	Jopaid salary	0.0054302		563,782	2) frc 4) ser du 6) th: 7) re: 8)	Verified with the books of accounts and the payroll register Claim admitted under Employee category In July 2019 to 4th May 2020 and is admitted under section 53(1)(f) for 8t, 24,5,844/- Salavy claim for 5th May 2020 to 14th Ma
89	T.Senthilkumar	T.Senthiikumar	Employee	17.03.2022	1,334,746	424,833	U	Jnpaid salary	0.0066783		909,913	2) fro 4) sei ha 6) thi 7) rei 8)	Verified with the books of accounts and the payroll register Claim admitted under Employee category In July 2019 64th May 2020 for Rs. 3,5,3,66/- is admitted under section \$31(10) Salvey Gain from Shi May 2020 to Age 2016 a samitted as per COC Resolution under tools \$31(10) for Rs. 74,467/- The Company has declared bockdown w.e. £300(2014) and salvey land set as you for the company has declared bockdown w.e. £300(2014) and salvey is payable after for dothe, hence salvey claim from Sep 2020 to Feb 2022 is rejected Age of Company holds, the lavee encademate in excellable body upon retirement or a for Company into liquidation, the same is not payable, hence rejected On liquidation of the company, the service weightage pay is also not payable, hence exted
90	S.Nagaraju	S.Nagaraju	Employee	17.03.2022	2,173,469	873,305	U	Jnpaid salary	0.0137281		1,300,164	2) fro 4): see 5): 6): thi 7): 8): re: 9):	Verified with the books of accounts and the payroll register 23 Salary our 23 Salary our 24 Salary Salary Salary 25 Salary Salary 26 Salary Salary 26 Salary Salary 27 Salary 28 Salary 29 Salary 20 Salary 29 Salary 29 Salary 29 Salary 20 Salary 29 Salary 29 Salary 20 Salary 20 Salary 20 Salary 29 Salary 29 Salary 29 Salary 29 Salary 20 Salary 29 Salary 20 Sa
91	Sushant Randhir Dar	Sushant Randhir Dar	Employee	17.03.2022	716,471	276,738	U	Inpaid salary	0.0043503		439,733	2) fro 4)	Verified with the books of accounts and the payroll register Claim admitted under Employee category 3) Salary due mby 2019 to 4th Alwy 2010 for 8th, 22,82534/- is admitted under section 53(1)(f) Salary claim from 5th May 2020 to Aug 2020 is admitted as per COC Resolution under tions 31(1)(a) for 8th, 48,204/-
93	Arpitraj Rakeshkumar Sharma	rpitraj Rakeshkumar Sharn	Employee	17.03.2022	1,265,012	333,913	U	Inpaid salary	0.005249		931,099	2) fro 4) sei	Verified with the books of accounts and the payroll register Claim admitted under Employee category 3) Salary due Map (120 to 4th May 2020 for Rs. 88,215.4/5 is admitted under section S3[1](f) Salary claim from 5th May 2020 to Aug 2020 is admitted as per COC Resolution under tricks S3[1](a) (Fix 8,245,697)* Gratulity Claim is rejected as you have not completed 5 years of service
95	Vishal Upadhyay	Vishal Upadhyay	Employee	17.03.2022	761,717	323,212	U	Inpaid salary	0.0050808		438,505	2) fro 4): sei	Verified with the books of accounts and the payroll register Claim admitted under Employee category Am pirit 20x 64 May 2000 for Rs. 98363/6 is admitted under section 53(1)(f) Salkey claim from 5th May 2020 to Aug 2020 is admitted as per COC Resolution under claim 53(1)(a) for Rs. 2,24,376/- Gratulty Claim is rejected as you have not completed 5 years of service
96	H S Anantharamu	H S Anantharamu	Employee	17.03.2022	399,524	299,524	U	Inpaid salary	0.0047084		100,000	2)	Verified with the books of accounts and the payroll register Claim admitted under Employee category The claim is admitted partly for Rs. 2,99,524/- under section 53(1)(f) since Rs. 1,00,000/- paid as per Company records
97	K.S.Shanmugam	K.S.Shanmugam	Employee	17.03.2022	451,123	310,730	U	Jnpaid salary	0.0048846		140,393	1) 2) fro 4); see: 5); re: 6)	Verified with the books of accounts and the payroll register Claim admitted under Employee category 3) Salary due mby 2019 to 4th May 2020 for Rs. 2,55-3,384-7 is admitted under section 53(1)(f) Salary claim from 5th May 2020 to Aug 2020 a admitted as per CCC Resolution under tools 3(1)(s) for firs. 55,342/2 ench 3(1)(s) for the Salary claim to enclaiment is encashable only upon retirement or this per Company Yolicy, the leave enclaiment is encashable only upon retirement or the per Company Yolicy, the salary contained to enclaim the company of the company of the salary
99	Kaushik Chakraborthy	Kaushik Chakraborthy	Employee	16.03.2022	890,740	353,798	U	Inpaid salary	0.0055616		536,942	2) fro 4) sei	Verified with the books of accounts and the payroll register (Jain admitted under Employee category 3) Salary due may 2019 to 8, 19, 2005 fee 3, 2, 20, 2055/- is admitted under section 53(1)(f) Salary claim from 5th May 2000 to 0 kg 2000 is admitted as per COC Resolution under tools 53(1)(g) for 8, 6, 2014. Gratuity due is admitted under section 36(4)(a)(ii) for Rs. 86, 238/-
100	R.Rajathilak	R.Rajathilak	Employee	17.03.2022	817,371	317,014	U	Jnpaid salary	0.0049834		500,357	2) fro 4)	Verified with the books of accounts and the payroll register Claim admitted under Employee category 3) Salary due mby 2009 to 44mW 2000 is admitted under section 53(1)/f) for Rs. 2,60(9.17)- Salary claim for 5th May to Aug 2020 is admitted as per COC Resolution under section (1)(4) for Rs. 5,60(9.17)
101	S. Keerthi Kumar	S. Keerthi Kumar	Employee	16.03.2022	129,076	62,074	U	Jnpaid salary	0.0009758		67,002	2) fro 4)	Verified with the books of accounts and the payroll register Claim admitted under Employee category 33 Salary due may ful 20 to 4th May 2020 is admitted under section 53(11)(1) for Rs. 22,593/- Salary claim for 5th May to Aug 2020 is admitted as per COC Resolution under section (1)(3) for Rs. 39,348 (1)(3) for Rs. 39,348 (1)
102	R.Lokesh	R.Lokesh	Employee	16.03.2022	565,674	210,058	U	Inpaid salary	0.0033021		355,616	2) fro 4)	Verified with the books of accounts and the payroll register Claim admitted under Employee category 3) Salary due may fiz 20 to 4th May 2020 is admitted under section 53(1)(f) for Rs.61,218/- Salary Claim for 5th May to Aug 2020 is admitted as per COC Resolution under section (1)(4) for Rs.14,248,014
103	R.Venkatesh	R.Venkatesh	Employee	16.03.2022	460,000	257,723	U	Inpaid salary	0.0040513		202,277	2)	Verified with the books of accounts and the payroll register Claim admitted under Employee category The claim is admitted partly for Rs. 2,57,723/- under section 53(1)(f)
104	A.Kamatchinathan	A.Kamatchinathan	Employee	16.03.2022	8,589,783	1,740,565	U	Inpaid salary	0.0273613		6,849,218	2) fro 4) ser	Verified with the books of accounts and the payroll register Claim admitted under Employee category 3) Salary due mby 2019 to 48 May 2020 for 8x. 12, 59, 448/- is admitted under section 531(1)) Salary claim from 5th May 2020 to Aug 2020 is admitted as per COC Resolution under tion 53(1)) for 8x. 4,71,417/- 5) Gratualy Claim is rejected as per or CTC.
107	M. Suresh babu	M. Suresh babu	Employee	17.03.2022	65,793	65,793	U	Jnpaid salary	0.0010343		-	2)	Verified with the books of accounts and the other supporting documents Claim admitted under Employee category the claim is admitted in full for Rs. 65,793/- under section 53(1)(f)
109	Atin Banerjee	Atin Banerjee	Employee	17.03.2022	4,298,365	876,265	U	Jnpaid salary	0.0137747		3,422,100	2) fro 4): sei 5) 6): th: 7): rei 8) let	Verified with the books of accounts and the payroll register Claim admitted under Employee category in July 2015 of the May 2020 for Re 15, 56, 562-7: a sdmitted under section 32(1), 11 in July 2015 of the May 2020 for Re 15, 56, 562-7: a sdmitted under section 32(1), 11 in July 2015 of the May 2020 for Re 15, 56, 562-7: a sdmitted as per COC Resolution under the ST\$U, 110 For A. 17, 23, 240-7. Gratulty due is admitted under section 32(4)(4)(4) for Re 1, 17, 21, 14/-4. In Company has declared lockdown w. ed. 30/08/2000 and no salary is payable after the dister, here salary claim from 589 2020 to Feb 2022 is rejected by a From 2016 for the State of Stat

1													
August	111	R.Uma	R.Uma	Employee	17.03.2022	3,256,363	1,212,093	Unpaid salary	0.0190538		2,044,270	2) Clain from Ju under: 4) Salas section 5) Grat 6) As p resigna 7) Perfi letter 8) On Ii	a dmitted under Employee category 3 slashy due 4) 2015 to 40 May 2020 for Rs. 5,49 3394 and bonus of Rs. 3,40,000 f- is admitted excition 53(1)(1) 47 y 2016 to 10 May 2020 for Rs. 1,40 fo
10	113	RJayaraman	R.Jayaraman	Employee	17.03.2022	686,050	552,500	Unpaid salary	0.0086852		133,550	2) Clain from Ju 4) Salar section 5) As pr resigna 6) Socie 7) On li	a dmitted under Employee category 3) Salary due 3) Salary due 3) Victo 19 dm May 2020 for 84. 45,52 de/- is admitted under section 53[1](f) y claim from 5th May 2020 to Aug 2020 is admitted as per COC Resolution under 53[1](s) for 8. 79; 205[1](s) for 8. 79; 205[1] er Company Policy, the lever encadament is encashable only upon referement or from Ast the Company in Eliquidation, the aumie not payable, hence rejected ety due is paid to concerned society, hence rejected quidation of the company, the service weightigen gay is also not payable, hence
15	115	R.Krishna Moorthy	R.Krishna Moorthy	Employee	16.03.2022	919,640	339,109	Unpaid salary	0.0053307		580,531	2) Claim fi 85,400 4) Prov 5) Perfi	admitted under Employee category om July 2019 to 10th 2019 to 10th Jan 2020 for Rs. 2,53,709/- and Superannuation fund for Rs. is admitted under section 531(f) ident Fund Claim is rejected as it is payable to Provident Fund Department primare Pay is not yet due as the management of the company didn't itsused any
10	116	M.Priyanka	M.Priyanka	Employee	16.03.2022	381,335	136,033	Unpaid salary	0.0021384		245,302	2) Clain from Ju 4) Salan S3(1)(a S) The that da 6) As p resigna 7) On Ii	and mitted under Employee category 3) slashy due \$\frac{1}{2}\$\times \times \
Manual International Processing	117	C.P.Baiju	C.P.Baiju	Employee	16.03.2022	1,748,073	1,154,152	Unpaid salary	0.018143		593,921	2) Clain from Ju is admi 4) Salan 53(1)(a	admitted under Employee category (a) 5 Salary due (b) 40 (2015) 40 (2015) 40 (40 (40 (40 (40 (40 (40 (40 (40 (40
10	118	Nune Veerendra Krishna	Nune Veerendra Krishna	Employee	16.03.2022	901,736	348,543	Unpaid salary	0.005479		553,193	2) Clain from Ju 4) Salar	n admitted under Employee category 3) Salary due sly 2019 to 4th May 2020 is admitted under section 53(1)(f) for Rs. 2,87,936/- y claim for 5th May to Aug 2020 is admitted as per COC Resolution under section
1.5 1.5	120	K.Jabamalai Mary	K.Jabamalai Mary	Employee	17.03.2022	140,472	140,472	Unpaid salary	0.0022082		-	2) Clain	n admitted under Workman category
122 Rubumger Education	121	S.Poyyamozhi	S.Poyyamozhi	Employee	17.03.2022	733,312	430,008	Unpaid salary	0.0067596		303,304	2) Clain from Ju admitte concer liquida	admitted under Employee category 3) Salary due 3y 2019 to 4th May 2020 for Rs. 3,81,546 and Leave encashment for 8s. 48,462 is ed under section 53(1)(f) 4) Society due is paid to ned society, hence rejected 5) On ion of the company, the service weightage pay is also not payable, hence rejected
124 M. Perminian Engine 180, 2022 3,109,322	122	R.Arumugam	R.Arumugam	Employee	17.03.2022	159,863	159,863	Unpaid salary	0.002513		1	2) Clain	n admitted under Workman category
2) Claim administed under Employee category 2) Salary date from high 2020 in the grant part of the first part of the	124	M. Paramasivam	M. Paramasivam	Employee	18.03.2022	3,109,322	1,142,811	Unpaid salary	0.0179647		1,966,512	2) Claim from Jr. admitt 4) Salas section 5) Grat 6) The that da 7) Prov 8) As p resigna 9) Perfr letter r Society 11) On rejecte	a dmitted under Employee category 3) slawly due ½ visit to 4th May 2020 for 8t. 4,50,627.50(- and bonus of 8t. 2.55,000 is dunder section 53(1)(2) dunder section 53(1)(2) 2020 to Aug 2020 is admitted as per COC Resolution under visit dunder section 53(4)(4)(3)(3) for 8t. 3,14.997/. Company has declared is cocknow w. et 30(30/200) and no salary is payable after Company has declared is cocknow w. et 30(30/200) and no salary is payable after the, hence salary claim from Sep 2020 to reb 2022 a repeted visit of the salary claim from Sep 2020 to reb 2022 a repeted visit of the salary claim from Sep 2000 to reb 2022 a repeted visit on the Company Policy, the lawe encashment is encashable only upon retirement or form. At the Company in saligulation, the same in not payable, hence rejected for the saligner convention of the company did nit sused any visit is paid to convention society, hence rejected liquidiation of the company, the service weightage pay is also not payable, hence d
226 P. Mohan P. Mohan Employee 18.03.2022 220,692 106,111 Unpaid salary 0.001668 114,581 220 220,692 106,111 Unpaid salary 0.001668 114,581 220 23 extend under section 531(1)) for Rs. 38,645-4 4) Salary clam for 59 May to Aug 2020 is admitted as per COC Resolution under section 531(1) for Rs. 28,646-4 4) Salary clam for 59 May to Aug 2020 is admitted as per COC Resolution under section 531(1) for Rs. 28,646-4 4) Salary clam for 59 May to Aug 2020 is admitted as per COC Resolution under section 531(1) for Rs. 28,646-4 4 5 Salary clam for 59 May to Aug 2020 is admitted under section 531(1) for Rs. 26,6131-4 5 (A) Salary clam for 59 May to Aug 2020 is admitted under section 531(1) for Rs. 26,6131-4 5 (A) Salary clam for 59 May to Aug 2020 is admitted under section 531(1) for Rs. 26,6131-4 5 (A) Salary clam for 59 May to Aug 2020 is admitted under section 531(1) for Rs. 27,701-6 The Control of the Salary clam for 59 May to Aug 2020 is admitted under section 531(1) for Rs. 27,701-6 The Control of the Salary clam for 59 May to Aug 2020 is admitted under section 531(1) for Rs. 27,701-6 The Control of the Salary clam for 59 May to Aug 2020 is admitted under section 531(1) for Rs. 27,701-6 The Control of the Salary clam for Salary salar	125	S. Voidyanathan	S.Vaidyanathan	Employee	18.03.2022	5,235,917	1,281,153	Unpaid salary	0.0201394		3,954,764	2) Clain from Ju perfors 4) Salas section 5) Grat 6) Inco Compa date, h 8) As p resigna 9) On Ii	a admitted under Employeec actegory 30 days (1945) and May 2020 and super-parameters from (for Re. 7,56,294) and mance pays of Re. 1,50,2004 is audiented under section 53(10) 10 days (1945) and the section of the section 53(10) and the section 53(10) 10 days (1945) and (1
2) Claim admitted under Employee category (a Sathesh G Sathesh G Sathesh G Sathesh Employee 18.03.2022 9595,519 352,438 Ungold salary 0.0055402 Ungold salary 0.0055402 Ungold salary 1.7 Provident fund to graph solid provident fund begant ment 1.7 Provident fund to graph solid provident fund begant ment 1.7 Provident fund column rejected as the payelled the provident fund begant ment 1.8 A per Company NOIC, the law excalability of the 3.27 2022 1.8 Santhosh S S S S S S S S S S S S S S S S S S S	126	P.Mohan	P.Mohan	Employee	18.03.2022	220,692	106,111	Unpaid salary	0.001668		114,581	2) Clain from A 4) Salar	n admitted under Employee category pril 20 to 4th May 2020 is admitted under section 53(1)(f) for Rs. 38,645/- y claim for 5th May to Aug 2020 is admitted as per COC Resolution under section
128 S.Santhosh S.Santh	127	G.Sathesh	G.Sathesh	Employee	18.03.2022	959,519	352,438	Unpaid salary	0.0055402		607,081	2) Clain from Ju 4) Salan 53(1)(a 5) Grat Compa date, h 7) Prov 8) As py	nadmitted under Employee category 3 slashy due \$\frac{1}{2}\$\text{ visited for \$\frac{1}{2}\$\$ visited
	128	S.Santhosh	S.Santhosh	Employee	17.03.2022	128,552	55,432	Unpaid salary	0.0008714		73,120	2) Clain from A 4) Salar	n admitted under Employee category pril 20 to 4th May 2020 is admitted under section 53(1)(f) for Rs. 22,451/- y claim for 5th May to Aug 2020 is admitted as per COC Resolution under section

131	B R Puttashankara	B R Puttashankara	Employee	18.03.2022	1,004,838			Unpaid salary	0		1,004,838	With reference to your claim in Form E dated 17.03.2022, we have received a consolidated claim in Form E dated 23.03.2022 from an authorised representative Mr. Siddalingapa. As consolidated claim list for its delived, you have given the authorisation for consolidated claim. To avoid objectation, we have rejected your individual claim and consolidated claim. To avoid objectation, we have rejected your individual claim and consolidated claim.
132	A.Sharmila	A.Sharmila	Employee	18.03.2022	60,690	60,690	ı	Unpaid salary	0.000954		-	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category (2) Claim admitted under Employee category (3) Salary due (70m July 2019 to 44 May 1/2000 is admitted under section 53(1)(f) for Rs. 21,207/r - 4) (3) Salary due from 50 '58 May 120 due 2020 is admitted as per COC Resolution under section (3)(8) for Rs. 3,448/r
134	C. Narasimha Murthy	C. Narasimha Murthy	Employee	18.03.2022	986,438	-		Unpaid salary	0		986,438	With reference to your claim in Form E dated 17.03.2022, we have received a consolidated claim in Form E dated 23.03.2022 from an authorised representative Mr. Solidalingspa. A comolidated claim ties of educed, you have given the authorisation for consolidated claim. To smold displication, we have rejected your individual claim and consolidated the consolidated claim.
135	S.Lavanya	S.Lavanya	Employee	18.03.2022	403,373	114,358		Unpaid salary	0.0017977		289,015	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 2) Claim admitted under Employee category 3) Salary due from July 2019 to 44 May 3/2000 is admitted under section 53(1)(f) for 8s. 90,115/. 4) Salary claim for 5 m May 2/2000 is admitted as per COC Resolution under section 53(1)(6) for 8s. 32,243/.
136	P.S.Srinivasa Raghavan	P.S.Srinivasa Raghavan	Employee	18.03.2022	425,000	281,458		Unpaid salary	0.0044245		143,542	1) Verified with the books of accounts and the payroll register 22 (Claim Admitted under Engipter called). The payroll register 22 (Claim Admitted under Engipter called) (Fig. 1) 1, 1, 1, 1, 1, 1, 1, 1, 1, 1, 1, 1, 1,
137	S.Sathiya Narayanan	S.Sathiya Narayanan	Employee	18.03.2022	1,659,401	716,550		Unpaid salary	0.011264		942,851	3) Verified with the books of accounts and the payroll register 2) Claims demitted under Employee cangery. (2) Claims demitted under Employee cangery. (3) Salary Ose (4) Claims demitted under section S3(1)(1) for 81. 5-9,26.11/. 4) Salary claim for 5th May 2000 to Jourg 2000 is admitted as per COC Resolution under section S3(1)(3) for 81. 2,37,393/. 3) The Company has declared biockdown w. el 30(08/2000 and no salary is payable after that date, hence salary daim from 5-pa 2000 Fee 2002 as rejected (3) Provident Fund Claims rejected as it is payable to Provident Fund Department 7) Ferformance Pay in onty due as the management of the company d'affi sissed any vietter regarding that, lience rejected 3) Chiquidation of the company, the service weightage pay is also not payable, hence rejected
139	J.Uma Maheswari	J.Uma Maheswari	Employee	18.03.2022	840,892	264,686		Unpaid salary	0.0041608		576,206	1) Verified with the books of accounts and the payrod register 2) Claim admitted under Employee category 12 (Claim admitted under Employee category 13 (Salavy 60) or 50 (Salavy 60) or 60 (Sala
140	N.Gowri Shankar	N.Gowri Shankar	Employee	17.03.2022	1,142,049	375,621		Unpaid salary	0.0059047		766,428	1) Verified with the books of accounts and the payrof register 2) Claim admitted under Employer category, from July 2015 to 4th May 2000 is Aug 2020 a samitted super CCO Resolution under 4) Salvay claim for 5 May 2000 is Aug 2020 a samitted as per CCO Resolution under section \$313(1)) for Rs. 2,66,667. 4) Sicharily due is admitted under section \$40(4)(4)(6) for Rs. 2,57,528. (b) The Company has declared locidown we if 30(6)(6)(2020 and no salvay is payable after that date, hence salvay fund in from 5p 2020 to Federal Color 2 rejected 7) Provident Fund Claim is rejected as it is payable to Provident Fund Department 8) As per Company Poly, the lave encadamine is encasable only one retirement or resignation. As the Company into liquidation, the same is not payable, hence rejected 9) On Inquidation of the company, the service weighting pay is also not payable, hence rejected
142	T.K.Vinodkumar	T.K.Vinodkumar	Employee	18.03.2022	929,543	-		Unpaid salary	0		929,543	With reference to your claim in Form E dated 17.03.2022, we have received a consolidated claim in Form E dated 23.03.2027 from an authorised representative Mr. Solidaringspa. As consolidated claim ties in delived, you have given the authorisation for consolidated claim. To avoid duplication, we have rejected your individual claim and consolidated claim. To avoid duplication, we have rejected your individual claim and consolidated the consolidated claim.
143	M.Gowtham	M.Gowtham	Employee	18.03.2022	334,242	142,684		Unpaid salary	0.002243		191,558	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from Dec 2019 1 de May 2020 is admitted under section 53(1)(f) for 8s. 1,03,201/ 4) Salary Claim for 5 th May 2020 to Aug 2020 is admitted as per COC Resolution under section 53(1)(f) for 8s. 3,688/r-
144	M.N.Kalyanasundaram	M.N.Kalyanasundaram	Employee	18.03.2022	3,667,754	1,002,504		Unpaid salary	0.0157591		2,665,250	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category from Jan 2015 of May 2000 is admitted under section 53(1))! for 8s. 7,18,281/- 4) Salary claim for 5th May 2000 to Aug 2020 is admitted as per COC Resolution under section 53(1)) for 8 x. 1,78,132/- Gratuity due is admitted under section 36(4)(a)(iii) for Rs. 1,05,711/-
145	5.Anbathagan	S.Anbathagan	Employee	18.03.2022	1,585,175	708,208		Unpaid salary	0.0111329		876,967	1) Verified with the books of accounts and the payrolf register 2) Claim admitted under Employee category 13 Salary due from July 2015 to 4th May 2010 for this 1, 107 A027- and Superannuation fund of its 14 Salary dainer from 16 Salary dainer 14 Salary dainer from 16 May 2010 for this 1, 107 A027- and Superannuation fund of this 15 Salary dainer from 16 May 2010 for this 1, 267 Solary 16 Salary dainer from 16 May 2010 for this 1, 267 Solary 16 Salary dainer from 16 Salary dainer from 16 Salary (its payled after that 16 Salary dainer from 16 Salary dainer from 16 Salary (its payled after that 17 Provident Franc Claim in regected as it is payled to Provident Franc Department 17 Provident Franc Claim in regected as it is payled to Provident Franc Department 17 Provident Franc Claim in regected as it is payled to Provident Franc Department 18 Salary dainer from 16 Salary
146	M.Venkatesh	M.Venkatesh	Employee	19.03.2022	820,296	387,484		Unpaid salary	0.0060912		432,812	1) Verified with the books of accounts and the payrolf register 2) Claim admitted under Employee category from July 2015 to 4th May 2020 for 18, 2,325,74/- and Final Settlement for Rs. 1,075,826/- is admitted under scienci 53(1)(1) 4) Salary claim from 5th May 2020 for 18, 2,325,74/- and Final Settlement for Rs. 1,075,826/- is admitted under scienci 53(1)(1) for 4,6,4,6,4,6,4,6,4,6,4,4,6,4,4,6,4,4,4,4
150	D.Rohili Kumar	D.Rohit Kumar	Employee	19.03.2022	2,031,020	794,366	,	Unpaid salary	0.0124872		1,236,654	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 2) Claim admitted under Employee category 3) Salary due 5) Salary due 6) Salary due 6) Salary due 6) Salary due 6) Sa

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151	V.Sübramanian	V.Subramanian	Employee	18.03.2022	2,429,368	973,093	Unp	apaid salary	0.0152968	1,45	6,275	1) Verified with the books of accounts and the payrolf register 2) Claim admitted under Employer category 2) Claim admitted under Employer category 3) Salary due 4) Salary dain for 5th May 1, and 2020 is admitted as per COC Resolution under section 53(18) for Res. 1, 257, 2444. 4) Salary claim for 5th May 1, and 2020 is admitted as per COC Resolution under section 53(18) for Res. 1, 248, 248, 248, 248, 248, 248, 248, 248
152	D.Pavithra	D.Pavithra	Employee	18.03.2022	60,690	60,690	Unp	paid salary	0.000954		-	Verified with the books of accounts and the payroll register Claim admitted under Employee category Term June 2019 of alt Myss 2020 is admitted under section 53(1)(f) for Rs. 21,207/- Slavy claim for 5th May to Alug 2020 is admitted under section 53(1)(f) for Rs. 21,207/- Slavy claim for 5th May to Alug 2020 is admitted as per CDC Resolution under section 3(1)(a) for Rs. 2,207/- Slavy claim for 5th May to Alug 2020 is admitted as per CDC Resolution under section
153	C.Subramanian	C.Subramanian	Employee	18.03.2022	980,159	356,120	Unp	spaid salary	0.0055981	62	4,039	1) Verified with the books of accounts and the payroli register 2) Claim admitted under Employere category 42 (Claim admitted under Employere category 43 (Salary due 45 (S
154	S.Leonda Inbaraj	S.Leonda Inbaraj	Employee	19.03.2022	432,522	346,027	Unp	apaid salary	0.0054395	8	6,495	Verified with the books of accounts and the payroll register (2) Claim admitted under Employee category Form June 2015 of all Myra 2020 is admitted under section 53(1)(f) for Rs. 2,85,984 · . (4) Salary claim for 5th Mayr but, 2020 is admitted as per CDC Resolution under section (3) This Company has the company for the company
157	L.Vignesh	LVignesh	Employee	19.03.2022	35,644	35,644	Unp	paid salary	0.0005603		-	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) The claim is admitted in full for 8s.35,644/- under section 53(1)(f)
163	Sujay S. Nayak	Sujay S. Nayak	Employee	20.03.2022	701,544	163,258	Unp	paid salary	0.0025664	Si	8,286	Verified with the books of accounts and the payroli register Vicinia admitted under Employee cateogery due from April 20 to 4th May 2003 is admitted under section 32(1)(f) for Rs. 53,1997. Salary claim for 5th May 10 Aug 2020 is admitted as per COC Resolution under section 32(1)(f) for Rs. 10(1)(f) for Rs. 10(1
164	N.Jothiswaroop	N.Jothiswaroop	Employee	20.03.2022	629,693	370,083	Unp	paid salary	0.0058176	21	9,610	1) Verified with the books of accounts and the payroli register 2) Claim admitted under Employee category from June 2019 of this May 2020 is admitted under section 53(1)(f) for 8t. 3,15,5327 · . 4) Salary claim for 5th May to Aug 2020 is admitted as per COC Resolution under section 33(1)(g) for 8t. 3,55327 · . 5) As a per Company Policy, the leave encashment is encashable only upon referenent or resignation. As the Company into Liquidison, the same in ort payable, hence registed 6) Provident Fund Claim is rejected as it is payable to Provident Fund Department
165	R.C.Gowri Shankar	R.C.Gowri Shankar	Employee	21.03.2022	3,151,162	822,311	Unp	spaid salary	0.0129265	2,3:	8,851	1) Verified with the books of accounts and the payroli register 2) Clam admitted under Employee category 3) Salary due from January 10 May 10
166	C.Perumal	C.Perumal	Employee	21.03.2022	530,577	62,066	Unp	paid salary	0.0009757	44	8,511	1) Verified with the books of accounts and the payrolf register 2) Claim admitted under Employee category from April 20 to 4th May 2020 is admitted under section 53(1)(f) for Rs. 22,583/- 4). Alsalvey datine For 5th May to May 2020 admitted as per CCC Resolution under section 53(1)(j) for Rs. 32,482/- 3) Provider Rs and Claim as rejected as it is payable to Provident Fund Department. 30(1) Provider Rs and Claim as rejected as it is payable to Provident Fund Department. 30(1) Provider Rs and Claim as rejected as it is payable to Provident Fund Department. 30(1) Provider Rs and Claim as rejected as it is payable to Provident Fund Department. 30(1) Provider Rs and Claim as rejected as it is payable to Provident Fund Support Intervent of the Claim and Claim as the Provident Provident Fund Support Intervent Order In
168	G.Ramesh Babu	G.Ramesh Babu	Employee	20.03.2022	1,031,171	298,408	Unp	paid salary	0.0046909	73	2,763	Verified with the books of accounts and payroll register Closin admitted under femboyee category The class is admitted under femboyee category The class is admitted partly for 8.2 (8.60f) under section 53(1)(f) 4) Performance Pay is not yet due as the management of the company dd'nt issued any letter regarding that, there register
170	D.Sivaprakasam	D.Sivaprakasam	Employee	17.03.2022	2,125,606	663,613	Unp	spaid salary	0.0104318	1,44	1,993	1) Verified with the books of accounts and the payroli register 2) Claim admitted under Employee category 12 Claim admitted under Employee category 13 Salary due 14 Claim admitted under Employee category 14 Claim 15 Claim 14 Claim 14 Claim 15 Claim 15 Claim 14 Claim 15 Claim 14 Claim 15 Claim 16 Cla
171	M.Gnanaguru	M.Gnanaguru	Employee	18.03.2022	454,896	436,915	Unp	paid salary	0.0068682	:	7,981	Verified with the books of accounts and the payroll register Claim admitted under Employee category 3) Salary due from July 2019 to 4th May 2020 is admitted under section 53(1)(f) for Rs. 4,36,915/-
172	Late Rajagopalan J	Late Rajagopalan J	Employee		1,084,779	470,269	Ипр	apaid salary	0.0073925	6:	4,510	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 2) Claim admitted under Employee category 3) Salary due 40 Claim admitted under section SSLI(X) for 8s. 3,82.224 41 Claim admitted under section SSLI(X) for 8s. 3,82.224 42 Claim admitted under section SSLI(X) for 8s. 8,045 43 Claim admitted under section SSLI(X) for 8s. 8,045 5)Alfidavit/Indemnity Bond need to be submitted by legal heir to process the claim

173	Ravichandran G N	Ravichandran G N	Employee	17.03.2022	787,058	422,628	Unpai	paid salary	0.0066436		364,430	2) C from 4) S sec Clair 6) A resi 7) S 8) C	Ireffied with the books of accounts and the payroll register Lilen adminted under Employee category. 3) Solary face his y 2015 of the May 2020 for 16, 403, 2015, 454; he admitted under section \$3.13(1)/10 solary claim from 5th May 2020 for 16, 403, 2015, 454; he admitted under section \$3.13(1)/10 solary claim from 5th May 2020 for 16, 403, 2015, 403, 403, 403, 403, 403, 403, 403, 403
174	Raj H Eswaran	Raj H Eswaran	Employee	17.03.2022	15,669,270	3,529,830	Unpai	paid salary	0.0554881		12,139,440	2) C from 4) S sec pac	Verified with the books of accounts and the payvoil register Llain admitted under Employee cottegory 3) Salary due may 2015 to 4th May 2020 for 8t. 77-76,113/- is admitted under section 53(1)(f) salary claim from 5th May 2020 to Nag 2020's admitted as per COC Resolution under tool 53(1)(f) for 8.7-53,117 Salaga Rayproved by the AGM doesn't specify any other benefits, the gratuity claim is created.
175	M Murali	M Murali	Employee	17.03.2022	584,971	242,200	Unpai	paid salary	0.0038073		342,771	2) C due adm 4) v sec from 6) C 7) T that 8) F 9) A resis	Verified with the books of accounts and the payofil register Llain admitted under Workmun category \$1 wages \$1 from July 2015 to 16th Feb 2020 for Rs. 90,5332 - and bonus claim of Rs. 56,000 is intelled under section \$15(10) for Rs. 90,5332 - and bonus claim of Rs. 56,000 is wages due from 550 May 2020 to 4,000 and 51(10) for Rs. 90,5332 - and 90,5332 -
176	E Subramani	E Subramani	Employee	18.03.2022	579,029	223,721	Unpal	paid salary	0.0035168		355,308	2) C due unc 4) V sec froi 6) C Cor dat 8) F 9) A resi	/erified with the books of accounts and the payrolf register Jaim admitted under Workman category From July 2019 to 16th Feb 2020 for Rs. 86,531/- and bonus for Rs. 56,000 is admitted for excelors 331(III) was present to the second of th
178	S.Nandakumar	S.Nandakumar	Employee	18.03.2022	1,074,310	369,666	Unpai	paid salary	0.0058111		704,644	2) C froi 4) S seec adr 7) T tha 8) F 9) A resi	Identified with the books of accounts and the payofil register Libra administed under fundloyee category 3) Solary doe and y/303 to 40 May 2000 for 82, 206, 205, 35/4; is admitted under section 53(1)(i) salary claim from 5th May 2000 for 82, 206, 205, 35/4; is admitted under section 53(1)(i) for 82, 400, 400, 400, 400, 400, 400, 400, 40
179	V.Unnikrishnan	V.Unnikrishnan	Employee	17.03.2022	77,463	77,463	Unpai	paid salary	0.0012177		-	2) (/erified with the books of accounts and the payroll register Laim admitted under Employee category 3) Claim is mitted in full under Section 53(1)(f) for Rs. 77,463
180	V.Maharaja	V.Maharaja	Employee	17.03.2022	579,029	217,241	Unpal	paid salary	0.003415		361,788	2) C due unc 4) V sec froi 6) C Cor dat 8) F 9) A resi	Verified with the books of accounts and the payvoli register Llain admitted under Workman category 7 of rom July 2015 to 16th Fe 2020 for Rs. 80,051/- and boms for Rs. 55,000 is admitted ber section 53(1)(1) 8 yages due from Sin May 2020 to Aug 2020 is admitted as per COC Resolution under 8 yages due from Sin May 2020 to Aug 2020 is admitted as per COC Resolution under 8 yages due from Sin May 2020 to Aug 2020 is admitted as per COC Resolution under 8 yages due from Sin May 2020 to Aug 2020 is admitted under section 53(1)(3)(3) 70 mm 30 mm
181	C.Madhaiyan	C.Madhaiyan	Employee	18.03.2022	579,029	183,265	Unpai	paid salary	0.0028809		395,764	2) C due unc 4) V sec froi 6) C Cor dat 8) F 9) A resi	Verified with the book of accounts and the payrolf register Line admitted under Workman category. 3) Wages. For mulky 2019 to 86th the 2020 for Rs. 50,321/- and bonus for Rs. 56,000 is admitted for section 53(11)(1) Wages due from 51 May 2020 to Aug 2020 is admitted as per COC Resolution under tion 53(11)(1) for Rs. 26,901 To Thire 2020 to 44 May 2020 is admitted under section 53(11)(1) for Rs. 26,901 To Thire 2020 to 44 May 2020 is admitted under section 53(11)(1)(1) for Rs. 26,901 To The 2020 to 44 May 2020 is admitted under section 53(11)(1)(1) for Rs. 2,0,308 The 31 May 2020 is admitted under section 34(4)(1)(1) for Rs. 2,3,308 The 31 May 2020 is admitted under section 34(4)(1)(1) for Rs. 2,3,308 The 32 May 2020 is admitted under section 34(4)(1)(1) for Rs. 2,3,308 The 32 May 2020 is admitted under section 34(4)(1)(1) for Rs. 2,3,308 The 32 May 2020 is admitted under section 34(4)(1)(1) for Rs. 2,3,308 The 32 May 2020 is admitted under section 34(4)(1)(1)(1) for Rs. 2,3,308 The 32 May 2020 is admitted under section 34(4)(1)(1) for Rs. 2,3,308 The 32 May 2020 is admitted under section 34(4)(1)(1) for Rs. 2,3,308 The 32 May 2020 is admitted under section 34(4)(1)(1) for Rs. 2,3,308 The 32 May 2020 is admitted under section 34(4)(1)(1) for Rs. 2,3,308 The 32 May 2020 is admitted under section 34(4)(1)(1) for Rs. 2,3,308 The 32 May 2020 is admitted under section 34(4)(1)(1) for Rs. 2,3,308 The 32 May 2020 is admitted under section 34(4)(1)(1) for Rs. 2,3,308 The 32 May 2020 is admitted under section 34(4)(1)(1) for Rs. 2,3,308 The 32 May 2020 is admitted under section 34(4)(1)(1) for Rs. 2,3,308 The 32 May 2020 is admitted under section 34(4)(1)(1) for Rs. 2,3,308 The 32 May 2020 is admitted under section 34(4)(1)(1) for Rs. 2,3,308 The 32 May 2020 is admitted under section 34(4)(1)(1) for Rs. 2,3,308 The 32 May 2020 is admitted under section 34(4)(1)(1) for Rs. 2,3,308 The 32 May 2020 is admitted under section 34(4)(1)(1) for Rs. 2,3,308 The 32 May 2020 is admitted under section 34(
182	R.Vetrivel	R.Vetrivel	Employee	18.03.2022	579,029	215,770	Unpai	paid salary	0.0033919		363,259	2) C due adm 4) V sec from 6) C Corr dat 8) F 9) A resis	/erified with the books of accounts and the payroll register Jain admitted under Workman category From Jain 2018 to 1601 Feb 2020 for Nr. 78,560/- and bonus for Nr. 56,000 in How Jain 2018 to 1601 Feb 2020 for Nr. 78,560/- and bonus for Nr. 56,000 in Jain 2018 to 1601 Feb 2020 for Nr. 78,560/- and bonus for Nr. 56,000 in Jain 2018 to 1601 Feb 2020 for Nr. 78,560/- and bonus for Nr. 56,000 in Jain 2018 to 1601 Feb 2020 for Nr. 78,560/- and for Sate 2018 for Nr. 32,891 in Jain 2018 to 1601 Feb 2020 for Nr. 78,560/- and for Sate 2018 for Nr. 32,891 in Jain 2018 to 1601 Feb 2020 for Nr. 78,560/- and for Sate 2018 to 1601 Feb 2020 for Nr. 32,891 in Jain 2018 to 1601 Feb 2020 for Nr. 78,560/- and for Sate 2018 to 1601 Feb 2020 for Nr. 78,560 f

183	V.Ramasamy	V.Ramasamy	Employee	18.03.2022	1,472,060	550,562	Unpaid	d salary 0.4	.0086547	921,498	1) Verified with the books of accounts and the s. 37 Caim admitted under Employee category from law 2013 to the May 2010 is demitted und 43 Salary claim for 5th May to Aug 2020 is admitted 531(4) for Rs. 5,5322 5) Gratuity due is admitted under section 36(4); Company has declared biodown w. 4 30(8)(2) date, hence salary claim from Sep 2020 to 6 Fe 2 Claim in spretche due its papagle for Provident Furn 8) As per Company Policy, the leave encadament 9) On liquidation of the company, the service we rejected paid to concerned society, hence rejected due, hence rejected due, hence rejected due, hence rejected	3] Salary due er section S3(1)(f) for Rs. 2,56,420/ ed as per COC Resolution under section 1)(iii) for Rs. 2,38,890 6) The 20 and no salary is payable after that 22 is rejected 7) Provident Fund do Department is encashable only upon retirement or same is not payable, hence rejected
184	D.Sangathaamilan	D.Sangathaamilan	Employee	18.03.2022	1,023,940	416,388	Unpaid	id salary 0.0	.0065455	607,552	1) Verified with the books of accounts and the p 2) Claim admitted under Employee category from June 2019 to 4th May 2000 is admitted und 4) Salary claim for 5th May to Aug 2020 is admitt 53(1)(a) for Rs. 89,595	3) Salary due er section 53(1)(f) for Rs. 3,26,793/
185	S.Sathiya Seelan	S.Sathiya Seelan	Employee	18.03.2022	9,322,600	1,834,326	Unpaid	d salary 0.4	.0288352	7,488,274	1) Verified with the books of accounts and the p 2) Claim admitted under Employee category from July 2019 to 4th May 2000 is admitted under 4 Super ammatten due is admitted under section 343 (3) Super ammatten due is admitted under section 343 (3) (4) for Rs. 340,552 (5) To See detected is paid to Income Tax Departmen 7, As per Company Pokes, the leave encashment relegatation. As the Company in the liquidation, the 5) Performance Pay is not yet due as the smarage letter regarding that, hence rejecting that, before period good pictures of 5) Society due is paid to concerned society, hen liquidation of the company, the service weightag	I Salary due rection 53(1)(f) for Rs. 12.46,401/- 53(1)(f) for Rs. 2,47,400/- ed as per COC Resolution under section nt, hence rejected is encashable only upon retirement or same is not payable, hence rejected same into payable, hence rejected with the company did nt issued any erejected 10) On
186	V.Thaniarasu	V.Thaniarasu	Employee	17.03.2022	394,534	255,055	Unpaid	d salary 0.4	.0040094	139,479	1) Verified with the books of accounts and the p. 2) Claim admitted under Workman category and the p. 2) Claim admitted under Workman category admitted under section SSL(1)) admitted under section SSL(1)) admitted under section SSL(1)) at Wage due form 50 May 2020 to Mag 2020 is section SSL(1)) af for R. 29-330 from 17.1h E4 2020 to 44th May 2020 is admitted (i) Provident Fund Claim is rejected as it is payable 7). On kigadidation of the company, the service we rejected	3) Wages 3,923/- and bonus claim of Rs. 56,000 is admitted as per COC Resolution under 5) Wages due under section 53(1)(b)(i) for Rs. 50,802 e to Provident Fund Department
187	M.Shanmugam	M.Shanmugam	Employee	21.03.2022	1,218,114	369,413	Unpaid	d salary 0.0	.0058071	848,701	1) Verified with the books of accounts and the p 2) Claim admitted under Employee category from June 2015 of 4th May 2001 is admitted under 14 Stally claim for 5th May to Aug 2000 is admitted und 4) Stally claim for 5th May to Aug 2000 is admitted under 15 Stally (all for the Section 36(4)) Gratuity due is admitted accordance section 36(4) did to the section 36(4) and 30 Stally claim for sept section 36(4) date, hence stally claim for sept section 36(4) date, hence stally claim for sept 2000 to 5 et 22 Claim is rejected as it is payable to Provident Fine 18 Aug per Company Folksy, the leve encachment resignation. As the Company folksy the level accepts from 15 Stally due is paid to concerned accept, henc lypidly borns is not yet due, tence rejected	as] Salary due er section S3(1)(f) for Rs. 2.36,356; - ed as per COC Resolution under section (iiii) for Rs. 82,551
188	N.Ramesh	N.Ramesh	Employee	21.03.2022	985,900	325,836	Unpaid	d salary 0.0	.0051221	660,064	1) Verified with the books of accounts and the p 2) Claim admitted under Workman category due from July 2019 to 16th Feb 2020 for 1st, 12, 23 admitted under section 53(11) 4) Wages due from 5th May 2020 to May 2020 is section 53(1)(1) for 8: 3, 39-68 from 17th Feb 2020 to 4th May 2020 is admitted. 5) Gratuly diese admitted under section 36(6)(6) 7) As per Company Policy, the labor encadement reignation. As the Company in folicy displacing, the 8) On liquidistion of the company, the service we rejected	3] Wages 253/- and loyalty bonus for Rs. 56,000 is admitted as per COC Resolution under 5 (Wages due under section 53(13)(b)(i) for Rs. 32,418 (iii) for Rs. 55,20 to Provident Fund Department is encashable only upon retirement or same is not payable, hence rejected
189	R.Udhayakumar	R.Udhayakumar	Employee	21.03.2022	846,113	276,286	Unpaid	id salary 0.1	.0043431	569,827	1) Verified with the books of accounts and the p 2) Claim admitted under Workman category due from July 2015 is 15th feb 2002 for 8s. 1.25 d Wages due from 5th May 2000 to 15th feb 200 for 8s. 1.25 d Wages due from 5th May 2000 to May 2000 is section 53(1)(a) for 8s. 40.263 from 17th Feb 2020 to 4th May 2020 is admitted (i) Provident Fund Claim is rejected as it is payable 7s. As per Company Policy, the leave encadment 81 On liquidation of the company, the service we rejected	3) Wages 910/- and loyalty bonus for Rs. 56,000 is admitted as per COC Resolution under 5) Wages due under section 53(11)(b)) for Rs. 51,113 to provident Fund Department is encashable only upon retirement or same is not payable, hence rejected
190	R.Ravi	R.Ravi	Employee	21.03.2022	938,566	345,390	Unpaid	d salary 0.4	.0054294	593,176	1) Verified with the books of accounts and the p 2) Claim admitted under Workman category due from July 2019 to 16 febt 2020 for 8s. 1.33, admitted under section 53(13)) 4) Wages due from 5th May to Aug 2020 is admit 31(1)(6) for 8s. 39/66), 2020 is admitted under 10th febt 2020 to 4th May to Aug 2020 is admit 10th febt 2020 to 4th May 10 febt resident 36(14) 7) The Company has declared to declared under 10th febt 2020 febt 3s. 10th from 5se 2020 to 16 8) Foroident from Collaim is rejected at 1s is payable 9) As per Company Policy, the leave encushment reignation. As the Company in folicy (includation, the 10) On liquidation of the company, the service w rejected	3) Wages 445/- and bonus for Rs. 56,000 is tetted as per COC Resolution under section 5) Wages due from rs section 53(1)(b)(ii) for Rs. 50,780 (iiii) for Rs. 56,520 (iiii) for Rs. 56,520 (iiii) for Rs. 50,000 (iiii) for
191	M.Pachaisppan	M.Pachaiappan	Employee	21.03.2022	668,839	256,186	Unpaid	d salary 0.4	.0040272	412,653	1) Verified with the books of accounts and the p 2) Claim admitted under Workmann category due from July 2019 to 16th Feb 2020 for Rt. 10.5 admitted under section 53(11) (4) Wages due from 5th May 2020 to May 2020 is section 53(11) of Rt. 30,200 for May 2020 is section 51(1) for Rt. 30,200 for May 2020 is self-intered from 17th Feb 2020 to 6th May 2020 is self-intered from 17th Feb 2020 to 6th May 2020 is definited from 5th May 2020 for Feb 20	3] Wages 224/- and bonus for Rs. 56,000 is didmitted as per COC Resolution under 5) Wages due under section 53(1)(b)() for Rs. 39; (iii) for Rs. 29; (iii) for Rs. 29; (iii) for Rs. 29; (iii) for Rs. 20; as 20; (iii) for Rs. 20; as 20; (iii) for Rs. 20; and no salary is payable after that 22 is rejected to Provident Fund Department is encashable only upon retirement or same is not payable, hence rejected

192	K Dharmalingam	K Dharmalingam	Employee	21.03.2022	914,556	346,344	Unpaid	salary 0.0054	444	568,212	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Workman category due from July 2019 to 16th Feb 2020 for fis. 1,34,371,- and borus claim of fis. 56,000 is arithted under sexton 501(ji) for 100 to 100
193	Madhava Swarny	Madhava Swamy	Employee	21.03.2022	893,108	705,382	Unpaid	salary 0.0110	884	187,726	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category (2) Claim admitted under Employee category (2) Claim and Why 2020 is admitted under section 53(1)(f) for Rs. 53,548/F- (4) Salvey dam for 5th May to Aug 2020 is admitted as per COC Resolution under section 53(1)(4) for Rs. 1,218/2020 is admitted as per COC Resolution under section 53(1)(4) for Rs. 1,218/2020 is 5) Gratuity due is admitted under section 34(4)(4)(6) for Rs. 57,452 (6) Performance Pay 10 only 44 due as the management of the company didn't issued any letter regarding that, hence rejected
194	Kumaravel R	Kumaravel R	Employee	22.03.2022	112,500	111,487	Unpaid	salary 0.0017	525	1,013	11 Verified with the books of scounts and the payoff register 2) Column dimitted under Enployee carging (2) Column dimitted under Enployee carging (2) Column dimitted under Enployee carging (2) Column dimitted under section SJ(1)(f) for Rs. 92,694/- 4) Systey claim for Sh May 10 Ago 2020 is admitted as per COC Resolution under section SJ(1)(a) for Rs. 18,793
199	5.Sriram	S.Sriram	Employee	21.03.2022	398,896	347,556	Unpaid	salary 0.0054	635	51,340	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category 3) as per company recork \$5.1340 paid. 4) Hence, Claim is admitted partly under Section \$5(1)(f) for Rs. 3,47,556
202	R.Swarna Latha	R.Swarna Latha	Employee	23.02.2022	900,000	365,162	Unpaid	salary 0.0057	403	534,838	1) Verified with the books of accounts and the payroll register 2) Claim admitted under Employee category (From July 2019 to 40th May 2020 is admitted under section 53(1)(f) for fix. 3,52,66(2)-40 Salary, other from 5th May 2020 to July 2020 is admitted as per COC Resolution under section 53(1)(f) for fix. 3,52,66(2)-40 Salary, other from 5th May 2020 to July 2020 is admitted as per COC Resolution under section 53(1)(f) for fix. 21,1299 5) Provident Fund Claim is rejected as it is payable to Provident Fund Department of July Provident Fund Claim is rejected as it is payable to Provident Fund Company into liquidation, the same is not payable, hence rejected
203	N.Purushothaman	N.Purushothaman	Employee	29.03.2022	534,240	405,186	Unpaid	salary 0.0063	694	129,054	1) Verified with the books of accounts and the payroll register 2) Claim definited under Employee category (2) Claim definited under Employee category (3) Salary Amely (2001) as deminited under section S3(1)() for Rs. 3,88,800/- 4) Salary claim for 5th May to Aug 2020 is admitted as per COC Resolution under section S3(1)(3)(4) for Rs. 1,363 5) Provident Fund Claims is rejected as it is payable to Provident Fund Department (6) Performance Pay in oxyl edule as the management of the company didn't issued any letter regarding that, hence rejected
211	A. Vishnu Prasad	A. Vishnu Prasad	Employee		1,209,995.00	509,982	Unpaid	salary 0.0080	168	700,013	1) Verifies with the books of secounts and the payroll register 2) Claim admitted under Employee category 3) Salary due from July 2029 to 10th April 2020 is admitted under section S3(1)(f) for Rs. 2-3,5,024/- 49(4) & Final settlement due claim is admitted u/s S3(1)(f) for Rs. 2,56,306/- 5)Ferformance Pay is not yet due is the management of the company didn't issued any latter regarding (thut, here rejected)
		Total Operational Creditors(Employe			188,595,583	63,614,209				124,981,375	
	Less: Unpaid Insolvency Resolution Proces				9736519	9.736.519					
				Employees) Due		9,736,519 53,877,690					